

(2024) 10 MAN CK 0035

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 196 Of 2019

Irengbam Kumar Singh

APPELLANT

Vs

State Of Manipur &
Ors.

RESPONDENT

Date of Decision: Oct. 18, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Th. Vashum

Judgement